

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 50/(MAH)/2016
IA No. 21/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

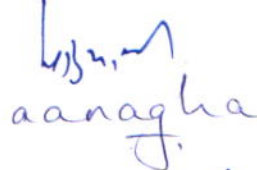
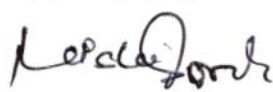
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES: Sarla Kishorrao Sapkal
In
Shri Shyam Haribhau Sapkal & Ors.
V/s.
The New Akot Cotton Ginning & Pressing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh Athavale Anagha Anasingaraju	} PCs for Respondents	 aanagha
	Narendra v. Joet	R 2	N.V. Joet
2.	Rishi Soori	Adv. for Applicant	

3.	R. Wagesh Aashish Gupta Bekup M. Womballan	} Adv. for Petitioner	
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ORDER

I.A. Nos.06/17, 14/17,15/17,16/17,19/17,20/17,21/17,22/17,23/17,24/17,25/17

IN

T.C.P. No. 50/397-398/NCLT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.

I.A. Nos.06/17, 14/17,15/17,16/17,19/17,20/17,21/17,22/17,23/17,24/17,25/17

IN

T.C.P. No. 50/397-398/NCLT/MB/MAH/2016

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2. By Consent seeking adjournment. Adjourned to **26.09.2017.** 3.10.17 → 14.11.17

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)